



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th September 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR M K DAS
2 WP(C)/6021/2015	SUNIL MITTAL Versus CHAIRPERSON AND ANR	MR.S C BISWAS	GA, ASSAM
3 WP(C)/3946/2017	AYUB ALI SHEIKH Versus THE STATE OF ASSAM and 6 ORS.	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.A ALAM MR.M S ALAM	MR. M KHAN(R- 4&7) MS.K DEVIR- 4and7 MRJ RAHMAN(R- 4&7) SC, SECONDARY EDUCATION
4 WP(C)/4041/2017	KUSHAL BORUAH Versus THE STATE OF ASSAM and 8 ORS.	MR.M DUTTA MS.E BHARALI MR.A K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
5 WP(C)/6106/2017	THE STATE OF ASSAM Versus MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL AND ANR	MR.P N GOSWAMI MR.B DEKA MR.M K DAS MR.I KALITA	MR.P K ROY(R-2) MR.S K CHAKRABORTY(R-2) MS.M DUTTA(R-2) MS.A CHAKRABORTYR-2
6 Crl.Pet./484/2019	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N MODI MR A K AZAD MR I AHMED MR J RAJBONGSHI	PP, ASSAM
7 WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) FOR CAVEATOR
8 Crl.Pet./275/2020	SUMIT DEB AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
9 WP(C)/3870/2020	M/S SHIVSHAKTI CEMENTS AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR. K N CHOUDHURY (R-7) MR D J DAS (R-7) MR H GUPTA (C.G.C., R3-R5) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

Versus
SARASWATI CHALIHA ALIAS SAIKIA AND
6 ORS.

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LEAVE NOTE OF ADVOCATES FOR 12/09/2023

1)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
2)	MR. B K DAS	01-09-2023	To	17-09-2023
3)	MS. P DAS	01-09-2023	To	17-09-2023
4)	MRS. V L SINGH	07-09-2023	To	10-11-2023
5)	MR P K KALITA	01-09-2023	To	20-09-2023
6)	MR. S K SAHARIAH	01-09-2023	To	30-09-2023
7)	MRS. R S CHOUDHURY	08-09-2023	To	19-09-2023
8)	MS. R D MOZUMDAR	07-09-2023	To	14-09-2023
9)	DR. J. D. KHAUND	02-09-2023	To	30-09-2023
10)	MR. B NATH	14-09-2023	To	11-10-2023
11)	MR J DAS	08-09-2023	To	06-10-2023
12)	MS. A VERMA	11-09-2023	To	16-09-2023
13)	MR J C BORAH	11-09-2023	To	22-09-2023
14)	MR. U K BORTHAKUR	09-09-2023	To	14-09-2023
15)	MR K K MAHANTA (Sr. Advocate)	11-09-2023	To	13-09-2023
16)	MR D K DAS	14-09-2023	To	21-09-2023
17)	MR H R A CHOUDHURY	12-09-2023	To	13-09-2023
18)	MR S SARMA	09-09-2023	To	18-09-2023
19)	MR R GOENKA	11-09-2023	To	20-09-2023
20)	MR A GOENKA	11-09-2023	To	20-09-2023



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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/6526/2018	ON THE DEATH OF MD. ASHADULLA , HIS LEGAL HEIR MD. MOINUL HOQUE Versus THE STATE OF ASSAM AND 10 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. A BARKATAKI MR N BARUAH	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
2 WP(C)/8794/2018	PRAFULLA NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
3 RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
4 CrI.A./16/2020	SRI JOGANATH DAS Versus THE STATE OF ASSAM AND ANR	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	PP, ASSAM
5 WP(C)/1965/2022	ANAMIKA SOCIAL WELFARE SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
6 WP(C)/2287/2022	SHANKAR NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS MRS. MRS. C DAS	GA, ASSAM SC, SEC. EDU. SC, FINANCE
7 WP(C)/5518/2022	ANJUMA SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION
8 WP(C)/6143/2022	GIRENDRA BORO Versus THE BODOLAND TERRITORIAL REGIONAL COUNCIL AND 7 ORS	MR. N N JHA MS M SAHOO MR. R P N SINGH	SC, BTC
9 I.A.(Civil)/1237/2023 in WP(C)/2205/2021	THE CENTRAL SILK BOARD. Versus HARAKANTA HAZARIKA AND 38 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MR. P D NAIR

WITH
WP(C)/2205/2021

THE CENTRAL SILK BOARD
Versus
HARAKANTA HAZARIKA AND 36 ORS

MR. B C PATHAK
MR. B PATHAK
MR. R THADANI
MR B HAZARIKA

MRS. R DEVI
MR. P D NAIR
MR. A CHETRY
MR G ALAM
MRS. P GOSWAMI
S R A NASER
MR G SAHU (R-17)
MR. S A HUSSAIN (R-17)
MR D J HALOI (R-17)
ASSTT.S.G.I.

10 WP(C)/3101/2023

ASHRAFUL ISLAM
Versus
THE STATE OF ASSAM AND 11 ORS

MR. P MAHANTA
MS. P SAHARIA

GA, ASSAM
MR G BHARADWAJ (R-12)
MR N BRAHMA (R-12)

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